

On. 21.12.04

Copies of order  
prepared for  
Counsel for  
both sides.

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SD (J)

Order dated 12.2.2004

None appears for the applicant.

It seems that the applicant has filed this case challenging the selection process for the post of EDBPM, Katna B.O. The applicant's only grievance is that while considering her case, she should be given preference since she had worked as substitute EDBPM for sometime.

Shri A.K.Bose, the learned Senior Standing Counsel appearing on behalf of the official respondents has submitted that since the Respondents are going to fill up the permanent vacancy, therefore, the question of giving preference to the applicant for having worked as substitute does not arise. It has also been highlighted that for filling up the post of EDBPM, the relevant recruitment such rules does not provide for giving preference.

In the above context we therefore, ask the official respondents to fill up the said post of EDBPM, Katna B.O. in accordance with rules/instructions/orders/circulars/ notification passed/issued by the Respondents from time to time.

With this we dispose of the O.A.

No costs.

*Bew*  
VICE-CHAIRMAN (J)

*Julian*  
VICE-CHAIRMAN (A)